


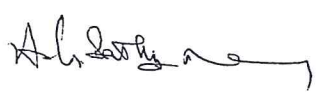
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	SRENICK S. JAIN For ADMINISTRATOR	Respondent 3- to 5	
②	A.G. SATHYANARAYANA (For A.K. MYLSAMY)	Petitioner	

ORDER

Counsel for petitioner present. Proxy representing counsel for R3 to R5 present and prayed for time for submitting arguments. The Administrator appointed by the Hon'ble High Court representing R1 called but ^{was} ~~were~~ absent. Time extended at request. Put up on 28.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)